

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1381
ANSWERED ON:03.03.2000
EXPORT PROCESSING ZONES
CHANDRA BHUSHAN SINGH

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government have allowed the State Governments either in Private Sector or in Joint Venture to set up Export Processing Zones in the Country ;
- (b) if so, the details thereof;
- (c) the total number of Export Processing Zones established in the Country, as on date;
- (d) whether the Government have undertaken any study to evaluate the performance of the existing Export Processing Zones; and
- (e) if so, the details thereof?

Answer

MINISTER OF COMMERCE AND INDUSTRY (SHRI MURASOLI MARAN)

(a) and (b): Yes, Sir. Five Export Processing Zones (EPZs) have been approved for establishment in Private/Joint Sector, as under:

Name of the Promoter	Location
1. M/s Diamond & Gem Development Corporation, Mumbai.	Surat, (Gujarat).
2. M/s. Kay Foam Ltd., Mumbai. (Maharashtra).	Kandiveli (E), Mumbai,
3. M/s. Colanac International Ltd., Madras. (Tamil Nadu).	(P) Singidivakam Village, Kancheepuram Taluk,
4. M/s. TIDCO Ltd., Madras. Tirunelveli Distt. (Tamil Nadu).	Nanguneri,
5. Government of U.P. Gautambudh Nagar), U.P.	Greater Noida (Distt.

The private EPZ at Surat has become functional from 2.1.96. The other private/joint sector EPZs are yet to become operational.

(c): There are Seven Export Processing Zones (EPZs) in the country set up by the Government in Kandla (Gujarat), Santa Cruz, Bombay (Maharashtra), Noida (Uttar Pradesh), Madras (Tamil Nadu), Cochin (Kerala), Falta (West Bengal) and Visakhapatnam (Andhra Pradesh).

(d) and (e): A study on Export Processing Zones was carried out through the Indian Institute of Foreign Trade (IIFT) in 1993 which reviewed the functioning of the EPZs and suggested the strategy to accelerate exports from the EPZs.